

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 56, 68 & 84 of 2013

Dated : 12th May, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 56 & 84 of 2013

**Talwandi Sabo Power Ltd. Appellant(s)
Versus
Punjab State Power Corporation Ltd. & Anr. Respondent(s)**

**Counsel for the Appellant(s): Mr. Amit Kapur
Mr. Vishal Anand**

Counsel for the Respondent(s): Mr. Ruth Elwin for R-2

Appeal No. 68 of 2013

**Nabha Power Ltd. Appellant(s)
Versus
Punjab State Power Corporation Ltd. & Anr. Respondent(s)**

**Counsel for the Appellant(s): Mr. Sitesh Mukherjee
Mr. Anket Prasoon
Mr. Shagun Jain**

Counsel for the Respondent(s): Mr. Ruth Elwin for R-2

ORDER

Post the matter for further hearing on **02.07.2014 at 12.30 p.m.**

**(Rakesh Nath)
Technical Member
mk/kt**

**(Justice M. Karpaga Vinayagam)
Chairperson**